Annexure- 3

Name of the corporate debtor: Takuma Energy India Private Limited; Date of commencement of CIRP: 21/03/2024 (Copy of the order received on 26/03/2024); List of creditors as on: 16/04/2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of	Identifi	Details of claim		Details of claim admitted						Amount	Amount of any	Amount	Amount of	Remarks,
		cation	Date of	Amount	Amount of claim	Nature of	Amount covered by	Amount	Whether	% voting	of	mutual dues, that	of claim	lclaım	'
		No.	receipt	claimed	admitted	claim	security interest	covered by	related party?	share in	continge	may be set-off	not	under	if any
	NIL													Nil	
	1														